

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**  
**UNSTARRED QUESTION No.3454**  
**TO BE ANSWERED ON 13<sup>th</sup> March, 2026**

**REPUBLIC DAY TABLEAUX**

3454. Mr. PATHAN YUSUF:

Will the Minister of DEFENCE be pleased to state:

- (a) the criteria laid down by the Government for selection of tableaux for participation in the Republic Day Parade; and
- (b) the details of States/UTs whose tableaux were featured in the Republic Day Parade held in New Delhi during the last 11 years, year-wise?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

(a): There is a well established system for selection of tableaux for participation in the Republic Day Parade as per which Ministry of Defence invites proposals for tableaux from all States/UTs and Central Ministries/Departments. The tableaux proposals received from various States/UTs and Central Ministries/Departments are evaluated in a series of meetings of the Expert Committee for selection of tableaux, comprising of eminent persons in the field of art, culture, painting, sculpture, music, architecture, choreography etc. The Expert Committee examines the proposals on the basis of theme, concept, design and its visual impact before making its recommendations. Due to time allotted for tableaux in the overall duration of parade, shortlisting of tableaux is done by the Expert Committee.

To have a balanced regional distribution and to ensure that every State gets an opportunity at least once every three years, subject to their willingness and selection by Expert Committee, a three year programme has been introduced from RDC-2024.

(b): The list is attached as **Annexure**.

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**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 3454 TO BE ANSWERED ON 13.03.2026 REGARDING “REPUBLIC DAY TABLEAUX”**

<b>RDP 2016</b>	<b>RDP 2017</b>	<b>RDP 2018</b>	<b>RDP 2019</b>
i. Assam	i. Arunachal Pradesh	i. Assam	i. Andaman & Nicobar
ii. Bihar	ii. Assam	ii. Chhattisgarh	ii. Arunachal Pradesh
iii. Chhattisgarh	iii. Goa	iii. Gujarat	iii. Assam
iv. Goa	iv. Gujarat	iv. Himachal Pradesh	iv. Delhi
v. Gujarat	v. Haryana	v. Jammu & Kashmir	v. Goa
vi. Jammu & Kashmir	vi. Himachal Pradesh	vi. Karnataka	vi. Gujarat
vii. Karnataka	vii. Jammu & Kashmir	vii. Kerala	vii. Jammu & Kashmir
viii. Madhya Pradesh	viii. Karnataka	viii. Madhya Pradesh	viii. Karnataka
ix. Odisha	ix. Manipur	ix. Manipur	ix. Maharashtra
x. Rajasthan	x. Maharashtra	x. Maharashtra	x. Punjab
xi. Sikkim	xi. Odisha	xi. Punjab	xi. Sikkim
xii. Tamil Nadu	xii. Punjab	xii. Tripura	xii. Tamil Nadu
xiii. Tripura	xiii. Tamil Nadu	xiii. Uttarakhand	xiii. Tripura
xiv. Uttar Pradesh	xiv. Tripura	xiv. Lakshadweep	xiv. Uttar Pradesh
xv. Uttarakhand	xv. West Bengal		xv. Uttarakhand
xvi. West Bengal	xvi. Delhi		xvi. West Bengal
xvii. Chandigarh	xvii. Lakshadweep		

<b>RDP 2020</b>	<b>RDP 2021</b>	<b>RDP 2022</b>	<b>RDP 2023</b>
i. Andhra Pradesh	i. Andhra Pradesh	i. Arunachal Pradesh	i. Andhra Pradesh
ii. Assam	ii. Arunachal Pradesh	ii. Chhattisgarh	ii. Arunachal Pradesh
iii. Chhattisgarh	iii. Assam	iii. Goa	iii. Assam
iv. Goa	iv. Chhattisgarh	iv. Gujarat	iv. Dadar Nagar Haveli and Daman & Diu
v. Gujarat	v. Delhi	v. Haryana	v. Gujarat
vi. Himachal Pradesh	vi. Gujarat	vi. Jammu & Kashmir	vi. Haryana
vii. Jammu & Kashmir	vii. Karnataka	vii. Karnataka	vii. Jammu & Kashmir
viii. Karnataka	viii. Kerala	viii. Maharashtra	viii. Jharkhand
ix. Madhya Pradesh	ix. Maharashtra	ix. Meghalaya	ix. Karnataka
x. Meghalaya	x. Punjab	x. Punjab	x. Kerala
xi. Odisha	xi. Sikkim	xi. Uttarakhand	xi. Ladakh
xii. Punjab	xii. Tamil Nadu	xii. Uttar Pradesh	xii. Maharashtra
xiii. Rajasthan	xiii. Tripura		xiii. Tamil Nadu
xiv. Tamil Nadu	xiv. Uttarakhand		xiv. Tripura
xv. Telangana	xv. Uttar Pradesh		xv. Uttar Pradesh
xvi. Uttar Pradesh	xvi. Ladakh		xvi. Uttarakhand
	xvii. West Bengal		xvii. West Bengal

<b>RDP 2024</b>	<b>RDP 2025</b>	<b>RDP 2026</b>
i. Andhra Pradesh	i. Andhra Pradesh	i. Assam
ii. Arunachal Pradesh	ii. Bihar	ii. Chhattisgarh
iii. Chhattisgarh	iii. Chandigarh	iii. Gujarat
iv. Gujarat	iv. Dadra and Nagar Haveli & Daman and Diu	iv. Himachal Pradesh
v. Haryana	v. Delhi	v. Jammu & Kashmir
vi. Jharkhand	vi. Goa	vi. Kerala
vii. Ladakh	vii. Gujarat	vii. Madhya Pradesh
viii. Madhya Pradesh	viii. Haryana	viii. Maharashtra
ix. Maharashtra	ix. Jharkhand	ix. Manipur
x. Manipur	x. Karnataka	x. Nagaland
xi. Meghalaya	xi. Madhya Pradesh	xi. Odisha
xii. Odisha	xii. Punjab	xii. Puducherry
xiii. Rajasthan	xiii. Tripura	xiii. Punjab
xiv. Tamil Nadu	xiv. Uttarakhand	xiv. Rajasthan
xv. Telangana	xv. Uttar Pradesh	xv. Tamil Nadu
xvi. Uttar Pradesh	xvi. West Bengal	xvi. Uttar Pradesh
		xvii. West Bengal

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